

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 2167/2017

SHIMLA

Appellant(s)

VERSUS

MANGHEY RAM & ANR.

Respondent(s)

Date : 16-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Deeptakirti Verma, AOR

For Respondent(s)

Mr. Rohit Pandey, Adv.

Mr. Sanjay Tyagi, AOR

Mr. Ravi Prakash Mehrotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly served/represented.

Original record from the High Court has been received.

Await original record from the Trial Court. Reminder be
issued.

List again on 13.8.2018.

KAPIL MEHTA
Registrar
16.5.2018

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